

LOK SABHA DEBATES

LOK SABHA

Tuesday, July 29, 1997/Shravana 7, 1919 (Saka)

*(The Lok Sabha met at one minute past
Eleven of the Clock)*

[SHRI P.C. CHACKO *in the Chair*]

OBITUARY REFERENCE

[English]

MR. CHAIRMAN : Hon. Members, I have to inform the House of the sad demise of one of our former colleagues, Shri Mohammad Asrar Ahmad.

Shri Mohammad Asrar Ahmad was a Member of Seventh Lok Sabha representing Budaun Parliamentary constituency of Uttar Pradesh during 1980-84.

Earlier, he was also a Member of Uttar Pradesh Legislative Assembly during 1946-53, 1967-68 and 1969-77.

An active social and political worker, Shri Ahmad served his State as Deputy Minister, Local Self-Government and Housing during 1967-68 and State Minister, Local Self-Government during 1970-71. An able legislator, Shri Asrar Ahmad served as Chairman of Public Accounts Committee of Uttar Pradesh Legislative Assembly during 1974-77. He also served as member of various Legislative Committees of his State.

An agriculturist by profession, Shri Ahmad was a well known educationist and served as member of various educational institutions. He worked hard for the upliftment of the poor and down-trodden.

Shri Mohammad Asrar Ahmad passed away on 1 September, 1995 at Budaun, Uttar Pradesh at the age of 87 years.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while as a mark of respect to the deceased.

11.02 hrs.

*The Members then stood in silence
for a short while.*

11.03 hrs.

ORAL ANSWERS TO QUESTIONS

Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995

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*81. SHRI A. SAMPATH :
SHRI N. DENNIS :

Will the Minister of WELFARE be pleased to state:

(a) the steps taken so far to implement the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995;

(b) whether highlights of the Act were to provide special amenities in State Buses for persons with wheelchairs, buildings with ramps to facilitate wheelchair users, restrictions on employers, free and adequate education up to the age of 18 for disabled persons, special teachers training etc.;

(c) if so, the number of provisions implemented so far alongwith the details thereof;

(d) whether the Government propose to introduce special programme for the rehabilitation of the physically handicapped poor and other disabled persons in the country;

(e) if so, the details thereof; and

(f) if no, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) A statement is laid on the Table of the House (Statement I).

(b) Yes Sir.

(c) A statement is laid on the Table of the House (Statement II).

(d) Yes Sir.

(e) A statement is laid on the Table of the House (Statement III).

(f) Question does not arise.